

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 512/TD/2024

Coram:

Shri Jishnu Barua, Chairperson

Shri Ramesh Babu V., Member

Shri Harish Dudani, Member

Shri Ravinder Singh Dhillon, Member

Date of Order: 28th August, 2025

In the matter of

Application under Section 14 of the Electricity Act, 2003 read with Regulation 6 of the Central Electricity Regulatory Commission (Procedure, Terms and Conditions for grant of trading licence and other related matters) Regulations, 2020 for grant of an Inter-State Trading Licence.

And

In the matter of

Greennsure Power Private Limited,
No. 34, 30A, 1st Floor, Swathi Complex,
Venkatanarayana Road, Nandanam,
Chennai – 600035.

...Applicant

ORDER

The Petitioner, Greennsure Power Private Limited, has filed the present Application for the grant of an Inter-State Trading Licence.

2. The Petitioner, vide its affidavit dated 4.7.2025, has sought permission to withdraw the instant Application and liberty to approach the Commission at a subsequent stage.

3. The Petition is being decided by circulation.

4. Considering the submissions made by the Petitioner vide affidavit dated 4.7.2025, the Petitioner is permitted to withdraw the instant Application.

5. Accordingly, Petition No. 512/TD/2024 is disposed of as withdrawn.

Sd/-
(Ravinder Singh Dhillon)
Member

sd/-
(Harish Dudani)
Member

sd/-
(Ramesh Babu V.)
Member

sd/-
(Jishnu Barua)
Chairperson